

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
KHOWAI TRIPURA

No. F. 9(19)-DJ/Judl/KHW/2019/ 2193

Dated, Khowai, the 2nd May, 2019

To  
The Registrar (Judicial)  
Hon'ble High Court of Tripura  
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (**Consolidated**) report for the month of **APRIL, 2019** under the Jurisdiction of Khowai Judicial District.

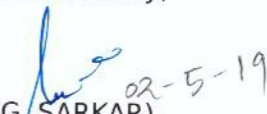
Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statment egarding pendency & disposal(**Consolidated**) report for the month of **APRIL, 2019** for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura.	159	08	289	72	Nil	Nil	448	80
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	53	01	148	69	1021	145	1222	215
Civil Judge(Jr. Div)-J.M. 1 <sup>st</sup> Class, Khowai : Tripura.	34	08	120	03	375	68	529	79
Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	21	05	77	30	190	67	288	102
<b>Total=</b>	<b>267</b>	<b>22</b>	<b>634</b>	<b>174</b>	<b>1586</b>	<b>280</b>	<b>2487</b>	<b>476</b>

Yours faithfully,

  
(G. SARKAR)  
District & Sessions Judge  
Khowai Tripura.  
2-5-19